

ing the development of backward regions in the country. In respect of minerals, which are in plentiful supply, like iron ore, every effort is made to increase our share in world trade through diversification of markets and realise higher unit values through value added exports. In respect of minerals, the supply of which is limited, consideration of conservation assumes importance. Export of such minerals will be regulated in keeping with long term interests of the country.

Recovery of Income Tax Arrears from Sterling Tea Companies operating in India

*72. SHRI K. A. RAJAN: Will the Minister of FINANCE be pleased to state:

(a) the steps being taken to recover the Income tax arrears from sterling tea companies operating in India which were piled up due to tax evasion by these companies; and

(b) at what stage the matter stands at present?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): (a) and (b). All necessary steps are being taken to recover the income-tax demands raised in the cases of the Sterling Tea Companies. These demands have been raised recently in respect of the gross commissions paid to their U.K. Secretaries and Agents. The demands are under section 201 of the Income-tax Act, 1961 which deems the payer of any amount as assessee in default, if tax was not deducted at source from such payments. The payees i.e. the UK Secretaries & Agents are taxable only on that portion of their income which is attributable to operations carried out in India vide section 9(1)(i) of the I. T. Act, 1961. The demands are thus likely to be

3648 LS—2.

reduced considerably on completion of the relevant assessment of the UK Secretaries and Agents.

बड़ी राशि के नोटों का परिचालन

*73. श्री एम० ए० हनान अलहाजः
श्री लक्ष्मी नारायण नायक :

क्या वित्त मंत्रीयह बताने की कृपा करेंगे कि :

(क) सरकार के रिजर्व के अनुसार, विमुद्रीकरण से पूर्व एक हजार, पांच हजार और दस हजार रुपए के मूल्य के कितने नोट प्रचलन में थे;

(ख) क्या ये सभी नोट बैंकों में जमा हो गए हैं; और

(ग) यदि नहीं, तो जमा न हुए नोटों सम्बन्धी ब्यौरा क्या है ?

वित्त मंत्री (श्री एच० एम० पटेल) :

(क) 16 जनवरी, 1978 को कारोबार बन्द होने पर 1000/-रुपए के 12.80 लाख, 5000/-रुपए के 36,300 और 10,000/-रुपए के 346 बैंक नोट चलन में थे । लेकिन ये आंकड़े अनन्तिम हैं ।

(ख) और (ग) . चूँकि विभिन्न बैंकों/संबंधित सरकारी खजानों से पूरी सूचना अभी नहीं मिली है, रिजर्व बैंक ने अभी उसे संकलित नहीं किया है । ब्यौरे मिलते ही सभा-पटल पर रख दिए जाएंगे ।

Seminar Organised by Indian Statistical Workers' Organisation

*74. SHRI SOMNATH CHATTERJEE: Will the Minister of FINANCE be pleased to state: